

Sub: TOTAL LOCKDOWN IN THE STATE OF ANDHRA PRADESH AND NEIGHBOURING STATES – Suspension of work in the Subordinate Courts under Control of the High Court in the State of Andhra Pradesh, A.P. State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee up to 01.04.2020 – Orders – Issued.

Ref: Notification in ROC.No.192/SO/2020, dated 24.03.2020 of the Hon'ble High Court of Andhra Pradesh.

Dtg No 1198
24-3-2020

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ORDER DATED: 24.03.2020

Adverting to the subject and reference cited, the undersigned has passed the following orders:-

The Judicial and Administrative work in the Subordinate Courts of Srikakulam district unit is hereby restricted, confining only to extremely urgent matters with immediate effect **till 1st April, 2020.**

As per Notification of the Hon'ble High Court of Andhra Pradesh with a direction to the Principal District Judge to make the following necessary in-charge arrangements of Subordinate Courts in the Srikakulam District unit i.e, District Judges, Senior Civil Judges and Junior Civil Judges in both civil and criminal matters for taking up extremely urgent matters on rotation basis for dealing with civil cases, remand, bails etc. and matters relating to fresh arrests in the mofussil Courts in the Srikakulam District unit that the **functioning dates as noted hereunder:-**

S.No	Name of the Officer and Designation of the sitting court	In-charge of functioning Courts	Date of sitting of the court
1.	Sri Shaik Inthiaz Ahmed, VI Additional District Judge, Sompeta	VI Additional District Judge's Court, Sompeta.	27.03.2020 30.03.2020 & 01.04.2020
2.	Sri M.Suneel Kumar, Senior Civil Judge, Sompeta	Senior Civil Judge's Court, Sompeta..	27.03.2020 30.03.2020 & 01.04.2020
3.	Ms.S.Sreelaxmi, Senior Civil Judge, Rajam.	Senior Civil Judge's Court, Rajam.	27.03.2020 30.03.2020 & 01.04.2020
4.	Smt.Sk.Shaik Shireen, Principal Junior Civil Judge, Sompeta.	Principal Junior Civil Judge's Court and including Additional Junior Civil Judge, Sompeta.	27.03.2020 & 01.04.2020
5.	R.Varalakshmi, Additional Junior Civil Judge, Sompeta	Additional Junior Civil Judge's Court, Sompeta including Principal Junior Civil Judge Court, Sompeta.	30.03.2020
6.	Sri M.Bujjappa, Junior Civil Judge, Itanapuram	Junior Civil Judge's Court, Itanapuram	27.03.2020 30.03.2020 & 01.04.2020

7	Smt.K.K.Satyalatha, Junior Civil Judge, Palasa	Junior Civil Judge's Court, Palasa	27.03.2020 30.03.2020 & 01.04.2020
8	Sri K.Prakash Babu, Junior Civil Judge, Kotabommali	Junior Civil Judge's Court, Kotabommali, Tekkali & Pathapatnam.	27.03.2020 30.03.2020 & 01.04.2020
9	Sri G.Srinivas, Junior Civil Judge, Narasannapeta	Junior Civil Judge's Court, Narasannapeta	27.03.2020 30.03.2020 & 01.04.2020
10	Smt.B.Jyotsna, Junior Civil Judge, Amadalavalasa	Junior Civil Judges Court, Amadalavalasa & Kothuru	27.03.2020 30.03.2020 & 01.04.2020
11	Sri Shaik Ziauddin, Junior Civil Judge, Palakonda	Junior Civil Judge's Court, Palakonda	27.03.2020 30.03.2020 & 01.04.2020
12	Sri Shaik Reyaz, Junior Civil Judge, Ponduru	Junior Civil Judge's Court, Ponduru	27.03.2020 30.03.2020 & 01.04.2020
13	Smt.G.Swathi, Junior Civil Judge, Rajam.	Junior Civil Judge's Court, Rajam.	27.03.2020 30.03.2020 & 01.04.2020

All the Judicial Officers shall maintain the timings for hearing of the extremely urgent matters shall be restricted from 10.30 AM to 2-00 PM on the sitting days.

Principal District Judge,
Srikakulam.

NB:

1. All the Judicial Officers and staff members shall be deemed to be on duty and work from home and they shall make themselves available as and when required and keep their mobile phones in switch on mode and shall not leave headquarters during the aforesaid period.
2. All the Judicial Officers in the Srikakulam district unit dealing with the FIRs, Dying Declarations, Judicial remands and etc., shall attend the same even from their respective home Officers.

To:

1. All the Judicial Officers in the Srikakulam district unit are instructed to make necessary in-charge arrangements on rotation basis of the staff members of his/her guidelines of Notification in ROC.No.192/SO/2020, dated 24.03.2020 of the Hon'ble High Court of Andhra Pradesh.
2. The Collector & District Magistrate, Srikakulam
3. The Superintendent of Police, Srikakulam.
4. All the Presidents, Bar Associations in the Srikakulam District unit.